

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-4481/79].

ANNUAL REPORT OF CENTRAL VIGILANCE COMMISSION FOR THE PERIOD FROM 1-4-1978 TO 31-12-1978 AND A MEMORANDUM RE: THE REPORT.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the period from 1st April, 1978 to 31st December, 1978.

(2) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above Report [Placed in Library. See No. LT-4482/79].

11.52 hrs.

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES

SHRI D. AMAT (Sundergarh): I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the Sitings of the House held on the 4th April and 10th May, 1979.

11.53 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from

the Secretary-General of Rajya Sabha:—

(i) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 9th May, 1979, adopted the following motion in regard to the Committee on Public Accounts:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April 1980, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:—

- 1 Shri M. Anandam
- 2 Shri Sitaram Kesari
3. Dr. Bhai Mahavir
- 4 Shrimati Purabi Mukhopadhyay
5. Shri Kalp Nath Rai
6. Shri B. Satyanarayan Reddy
7. Shri Gian Chand Totu.

(ii) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 9th May, 1979, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for